

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/ 1592 A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
District & Sessions Judge,
Karimganj.

Dated Guwahati, the 15 March, 2021.

Sub:- **Leave.**

Ref:- Your letter No. JKD/2021/1176 dated 09.03.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for withdrawal of earned leave from 09.03.2021 till 17.03.2021, has been granted. Further, you have been allowed to avail casual leave for two days on 10.03.2021 and 12.03.2021.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-206/2013/ 1594 A, dated 15.3.2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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